

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23.

IA-3587/2024 in C.P.(IB)/1149(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Leo Meridian Infrastructure Projects & Hotels
 Limited
 Vs
 Cinema Venture Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Aakarshan Sahay a/w Mr. Abhinandan Sharma, Ld. Counsel for the Respondent/RP in IA-3587/2024 present (VC).
2. Counsel for the Respondent/RP sought time to file reply. Two weeks' time is granted to the RP to file reply. Copy of the reply to be served upon the Applicant well in advance of the next date of hearing.
3. List this matter on **23.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)